

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b) The Government has already raised the minimum support price of cotton for 1989-90 season as announced on 16th March, 1989, from the levels fixed for the year 1988-89.

Committee to study the transport system in the Capital

@1399-D. SHRI BHAGATRAM
MANHAR:
SHRI BIR BHADRA
PRATAP SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have appointed a high-powered Committee to study the form of transport system that will be required in the Capital during the next 50 years; and

(b) if, so, what is the composition of this committee and by when its report will be submitted to Government?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

@ Previously unstarred Question 1989, transferred from the 10th May, 1989.

THE MINISTER OF ENERGY (SHRI VASANT SATHE): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Sixteenth Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum, Karnataka, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (i) above.
[Placed in Library. See No. LT—7825/89 for I and II]

Report and Accounts (1987-88) of the Indian Council of Agricultural Research, New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Indian Council of Agricultural Research, New Delhi, for the year 1987-88;

(ii) Annual accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1987-88 and the audit report thereon.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT—7826/89 for (i) to (iii)]

Punjab Municipal (Amendment) Act, 1988 (No. 9 of 1988)

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): Sir, I lay on the Table under sub-section (3) of the Punjab State Legislature (Delegation of Powers) Act, 1957, a copy in English and Hindi of the Punjab Municipal (Amendment) Act, 1988 (No 9 of 1988) enacted by the President.

[Placed in Library. See No. LT—7735/89]

Report and Accounts (1986-87) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay and related papers

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Fifth Annual Report and Accounts of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1986-87 together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Institute.
[Placed in Library. See No. LT—7867/89 for (i) and (ii)]

I. Report and Accounts (1987-88) of the Hindustan Vegetable Oils Corporation Limited, New Delhi and related papers

II. Notification of the Ministry of Food and Civil Supplies (Department of Civil Supplies)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD